

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1333/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Machhar Polymer Private Limited
V/s.
Sabre Helmets Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
i)	Rahul Totala	Advocate for Operational Coordinator	<u>Rahul</u>

ORDER

CP No. 1333/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present whereas none present from the side of Corporate Debtor.

Since the Petitioner's Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor's side, list this matter on **13.09.2017** with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as prescribed under Insolvency and Bankruptcy (Adjudicating Authority) Rules 2016.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)